

**NATIONAL COMPANY LAW TRIBUNAL
AMARAVATI BENCH
(Video Conference)**

**PRESENT: JUSTICE TELAPROLU RAJANI – MEMBER JUDICIAL
ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 29.09.2022 AT 10.30 AM**

TC/CP. Nos.	CA/IA No.	Section/ Rule	Name of Parties
CP(IB) No.77/9/AMR/2022		9 of IBC	Kohinoor Crane Services Vs. BGR Energy System Limited

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

ORDER

Mr.V.P.Sengottuvel, Advocate for the OC is present. Ms.Kruthi Kalaga, Counsel for the CD is present. The Counsel for the Operational Creditor is present. The Counsel for the Corporate Debtor submits that they have communicated with one Mr.Suresh of the OC and during the vacation there would be an amicable settlement. List the matter on 19.10.2022.

SD/-
**JUSTICE TELAPROLU RAJANI
MEMBER JUDICIAL**